

High Court of Karnataka  
Bengaluru,  
Dated: 18<sup>th</sup> August 2017

**NOTIFICATION NO. HCDB – 114/2017**

1. The Division Bench of Hon'ble Mr.Justice L.Narayana Swamy and Hon'ble Dr.Justice H.B.Prabhakara Sastry will take up only urgent and date given Division Bench matters on Saturday the 19<sup>th</sup> August 2017.
2. After completion of the work of the Division Bench referred to at Sl. No. 1 above, Their Lordships will sit single and take up assigned matters on Saturday the 19<sup>th</sup> August 2017.

By Order of Hon'ble The Chief Justice,

Sd/-  
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,  
High Court of Karnataka,  
Dharwad Bench.